

Annexure-8

Name of the corporate debtor: Frost International Limited; Date of commencement of CIRP 09-02-2023 List of creditors as on 05-06-2026

List of operational creditors (Other than Workmen and Employees and Government Dues)

Amounts in Rs.														
Claim No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim (in Rs.)	Amount of any mutual dues, that may be set-off (in Rs.)	Amount of claim not admitted (in Rs.)	Amount of claim under verification (in Rs.)	Remarks, if any
		Date of receipt	Total Amount claimed (in Rs.)	Amount of claim admitted (in Rs.)	Nature of claim	Amount covered by security interest (in Rs.)	Amount covered by guarantee (in Rs.)	Whether related party?	% of voting share in CoC					
1	One BKC Realtors Private Limited	23-02-2023	71,77,471	71,00,711	Operational Creditor	-	-	No	No	-	-	76,760	-	-
2	Aria Hotels & Consultancy Services Private Limited	06-05-2023	1,24,20,984	1,00,62,976	Operational Creditor	-	-	No	No	-	-	23,58,008	-	-
	Total		1,95,98,455	1,71,63,687		-	-			-	-	24,34,768	-	

Notes:

- 1
- Acceptance of the claim is subject to receipt of certain documents /clarifications from the claimants. The analysis and findings delineated in this report are specifically subject to information received upto 05-06-2026. The same may change subject to any material information received from the creditors affecting the claim amounts.
- 2
- The list of admitted claims of the claimants is subject to further verification of related party status of the claimants as per the provisions of the Insolvency & Bankruptcy Code, 2016.
- 3
- If any claim amounts undergo changes subsequent based on the additional information called for during the course of verification, the same would not be treated as negligence on the part of the IRP/RP undertaking this verification process.